29-

			29-												Annexure 7
	Corporate Debtor:	Think & Learn Private Limited													
	Commencement of CIRP:	7/16/2024													
List of C	editors as on:	04.10.2024													
						List of Operational	Creditors (Govern	ment dues)							(******
SI. No.	Details of Claimant		Dotails	of claim received			Details of claim a	dmittod			Amount of	Amount of any	Amount of claim not	Amount of claim under	(Amount in ₹) Remarks, if any
51. 140.	Department	Government	Date of receipt		Amount of claim	Nature of claim	Amount covered		Whether related	% of voting	contingent	mutual dues,	admitted	verification	Kennarks, IT arry
	Department	Government	Date of receipt	Amount claimeu	admitted	Nature of claim	by security	by guarantee	party?	share in CoC, if	claim	that may be set-		Vernication	
					dunitted		interest	by guarantee	party.	applicable	ciuiiii	off			
												1			
1	Commercial Taxes Department	State Government	7/29/2024	498,658,050.00		statutory dues	NA	No	No	No	0	0	_	498,658,050.00	
1	commercial taxes bepartment	State Government	772572024	450,050,050.00		statutory ducs	110	140	100	140		Ŭ		450,050,050.00	
	Office of the Additional														
2	Commissioner of Commercial Taxes	State Government	7/30/2024	5,463,431,280.00		statutory dues	NA	No	No	No	0	0		5,463,431,280.00	
2	(Enforcement)	State Government	775072024	5,405,451,200.00		statutory dues	110	140	140	140		Ŭ		5,405,451,200.00	
	(Entorechiency)														
			1									1			
	CBIC, Department Of Revenue,		1				İ			l		1	İ		Interest
3	Ministry Of	Central Government	7/31/2024	1,570,974,969.00		statutory dues	NA	No	No	No	0	0		1,570,974,969.00	calculation
	Finance, Government Of India														required
													16694		No. of days for
															April 20
	Office of the Assistant Commissioner														considered as 71 instead of 35
4	of Commercial Taxes, Local Goods	Central Government	7/31/2024	315,419.00		statutory dues	NA	No	No	No	0	0		315,419.00	days from due
	and Service Tax														date till actual
															date of filing the
															retrun
5	Office of the Assistant Commissioner	Central Government	7/31/2024	1,677,881,240.00		statutory dues	NA	No	No	No		0		1,677,881,240.00	
5	of Income Tax (TDS)	central dovernment	775172024	1,077,001,240.00		statutory dues	110	140	140	140		Ŭ		1,077,001,240.00	
			_			L						ļ			
	Commercial Tax Department								1			1			
	(Deputy		1						1			1			
6	Commissioner of Commercial Taxes,	Central Government	8/19/2024	5,064,102,090.00		statutory dues	NA	No	No	No	0	0		5,064,102,090.00	
	Audit-								1			1			
	4.8, DVO-4), Bengaluru														
7	Employees Provident Fund	Central Government	8/17/2024	394,921,850.00		statutory dues		No	No	No	No	0	0	394,921,850.00	
	Organisation					,	-				L				
8	Office of The Assiatnt Commissioner	State Government	8/17/2024	3,584,826.00		statutory dues		No	No	No	No	_		3,584,826.00	
0	of State Tax, Unit- 64, Surat, Gujarat	State Government	0/1//2024	3,304,620.00		statutory unes		10		110		0	0	5,504,820.00	
	Commercial Tax Department	1	1				1	1	1	İ		t	1		
	(Commercial								1			1			
9	Tax Officer, Audit-4.1 DVO-4)	State Government	8/21/2024	1,848,724,424.00		statutory dues		No	No	No	No	0	0	1,848,724,424.00	
	Koramangla								1			1			
	Karnataka			16 532 504 440 53		1	1	I	I	l		L	1	16 533 504 442 50	
1 · Clair		Fotal	nitted and are cubi	16,522,594,148.00	-	of accounts /records of	-	-	ad by Erstwhile ma	-	-	•		16,522,594,148.00	
1: Claims submitted to IRP/RP are verified as per supporting documents submitted and are subject to reconciliation with complete/correct books of accounts/records of the Corporate Debtor yet to be provided by Erstwhile management to (P (-rounded off to the nearest ruppe)															

<u>IP ('-rounded off to the nearest rupee)</u> 2: By virtue of the Interim Order dated 26-09-2024, passed by the Hon'ble Supreme Court of India, the Resolution Professional is required to maintain status quo, and shall not hold any meeting of the Committee of Creditors.